

1967, published in Notification No. S.O. 1098 in Gazette of India dated the 23rd March, 1967.

- (ii) The Export of Organic Chemicals (Inspection) Amendment Rules, 1967, published in Notification No. S.O. 1718-C in Gazette of India dated the 10th May, 1967.
- (iii) The Export of Gum Karaya (Inspection) Amendment Rules 1967, published in Notification No. S.O. 1719A in Gazette of India dated the 12th May, 1967.

[Placed in Library. See No. LT-395/67.]

- (2) A copy of the Report of the Forward Markets Review Committee. [Placed in Library. See No. LT-395/67.]

#### AUDIT REPORT ON THE ACCOUNTS OF THE TEA BOARD ETC.

The Deputy Minister in the Ministry Commerce (Shri Shafi Qureshi): I beg to lay on the Table—

- (1) A copy of the Audit Report on the Accounts of the Tea Board for the year 1964-65. [Placed in Library. See No. LT-396/67.]
- (2) A copy each of the following Notifications under sub-section (3) of section 48 of the Coffee Act, 1942:—
- (i) The Coffee (Second Amendment) Rules, 1967, published in Notification No. GSR 462 in Gazette of India dated the 6th April, 1967.
- (ii) The Coffee (Third Amendment) Rules, 1967, published in Notification No. GSR 517 in Gazette of India dated the 16th April, 1967.
- (iii) The Coffee (Fourth Amendment) Rules, 1967, published in Notification No. GSR 561 in Gazette of India dated the 22nd April, 1967.

[Placed in Library. See No. LT-397/67.]

3. A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Cotton and Staple Fibre Textiles Mills (Regulation of Working) Amendment Order, 1967, published in Notification No. S.O. 1275 in Gazette of India dated the 11th April, 1967.
- (ii) The Cotton Control (Amendment Order, 1967, published in Notification No. S.O. 1390 in Gazette of India dated the 22nd April, 1967.

[Placed in Library. See No. LT-398/67.]

12.15 hrs.

#### DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1964-65

The Minister of State in the Ministry of Railways (Shri Parimal Ghosh) On behalf of Shri C. M. Poonacha, I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1964-65.

12.15½ hrs.

#### BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Bannu Sabhag Singh): With your permission Sir, I rise to announce that Government Business in this House during the week commencing 29th May, 1967, will consist of:—

- (1) Further discussion of the Railway Budget for 1967-68.
- (2) General Discussion on the General Budget for 1967-68.

Shri S. M. Easwari (Kanpur): I have to remind you that we have been demanding a discussion of the Santhanam Committee's Report. Everytime it is raised by Shri Nath Pal or some other Member.

Mr. Speaker: This is about the programme for the next week.

Shri S. M. Easwari: But this is the only opportunity we get to bring this